REPORT ON VISIT OF NHRC TEAM TO DISTRICT JAIL, DEHRADUN, UTTRAKHAND

I. Preliminary details of the visit:-

a) Date of Commission's

: 04.02.2011

Directions

b) Date of visit to the Jail

: 23.02.2011

c) Name of IOs

: 1) Harsharan Singh, Inspector

2) Rajesh Kumar, Inspector

II. Modalities adopted by the team:-

Pursuant to the directions of the Hon'ble Commission a team of the Investigation Division comprising of above officers visited District Jail, Dehradun on 23.2.2011. Shri V.P. Pandey, jail Superintendent was on leave. Shri S.K. Sukhija, Jailor was present and the team apprised him about the purpose of visit. The NHRC team along with Shri S.K. Sukhija, jailor and Dr. Bimlesh joshi, Prison medical Officer went around the entire jail premises to see the living conditions of the inmates including sanitation, general hygiene, cleanliness of the barracks, toilets, bathing places, kitchens, etc.

III. The detailed observations made by the team according to the format is as under:-

1.	Name of the Prison	District Jail, Dehradun, Uttrakhand.
2.	Sanctioned capacity of the prison	580
3.	Actual Strength of the	835

	prisoners (As on 23.02.2011)	
	(a) Convict	526
	Under trials	309
	(b) Male	792
_	Female	43
•	(c) Lifers	258
	Death Sentence	-
	Rigorous imprisonment	268
	Simple imprisonment	-
	Detenue	-
4.	Buildings	
(a)	Age of the buildings	Appx. 3 years.
(b)	Status of the building	
	To what extent the provisions of Model Prison Manual have been complied with in terms of location away from congested locations; location of various blocks at a prescribed distance from the perimeter wall; separate enclosure for the female ward, etc. keeping the principles of safety & security uppermost in mind?	the jail includes juvenile's barracks and general wards besides a separate female ward, which are divided in sectors. Each sector and ward has secured entrance. Each sector has common toilet blocks besides one emergency toilet in each dormitory.
	Problem of seepage, leakage, etc.	No Seepage was noticed.
	Lighting and ventilation	Lighting and ventilation in the barracks is satisfactory.
	Institutional arrangements for repair & maintenance	Jail authority informed that repair & maintenance of the buildings is done by the inmates and the expenses are being paid by jail authorities.
5	STAFF	
	(a) Sanctioned Strength (in various categories)	List enclosed

	(b) Actual Strength (in	List enclosed		
	various categories) (c) Adequacy or otherwise of sanctioned and	28 Ex-service men, 4 female Home Guards, 20 male Home Guards.		
	available staff	On daily wages – two Drivers		
6	HUMAN RESOURCE DEVELOPMENT			
-	Institutional arrangements for training of officers & staff in various categories	Training of all category of jail staff is arranged by the Jail department of Uttrakhand Govt.		
-	Need for further strengthening	Ex-service men and home guard personnel are being utilized to work as warden, who are not trained for the duties of Jail.		
7.	RIGHT OF PRISONERS			
	Right to speedy trial			
•	—	Total UTPs lodged in the Jail – 309 which includes 299 men and 10 women. (as on 23.02.2011)		
•	What is the average duration for which they have been lodged in prison?	One Year.		
•	What are the contributory factors you would like to attribute to delay in disposal of cases of UTPs?	courts, long time gap between hearings, lack of access to legal aid in case of poor		
	RIGHTS OF CONVICTS FOR PREMATURE RELEASE			
	What is the composition of the State Sentence Review Board?	Chief Secretary (Home), Secretary (Justice) and Secretary nominated by the Chief Secretary, home and IG(Prison).		
-	No. of cases pending for review;	Nil		

-	pending & reasons for pendency;	Nil			
8	RIGHT TO FOOD				
i)	What are the daily prison diet allowances for UTPs & Convicts?				
ii)	What is the arrangement to transport food from the Kitchen to the barracks?	Food is brought from the kitchen to the barracks in the small trolleys/carts.			
iii)	Are the utensils made of stainless steel?	Yes			
iv)	Is food served hot on the	All efforts are reported	to be made by the jail		
	dining tables?	administration to serve	e hot food to the		
		inmates.			
V)	What is the quality of food grains supplied through PDS?	Good			
vi)	Does the kitchen have the following:				
	-A modern chimney regardless of the type of fuel used;	T Mornial Collingev is installed			
	-Sufficient number of exhaust fans;	Exhaust fans are there	e in few kitchens only.		
	-Fly proof automatic closing doors;	Not available.			
	-Floors made of an impermeable material;	Yes.			
	-A platform for washing, cleaning & cutting	Yes.			

	vegetables;	
	-An electric kneader for preparing paste out of atta prior to making chapattis.	Yes.
	-Chapatti making machines/mixers & grinders;	No
	-Adequate number of taps inside the kitchen	Yes
	-LPG & hotplates;	LPG is being used in kitchens.
		Containers made of stainless steel are mostly being used for keeping the cooked food.
	-Cooking & serving utensil to be made of stainless steel.	Yes
∨ii)		Arrangement to weigh the food is there. Cooked food sample is checked by the officers of the jail.
viii)	Are the services of a nutritionist or dietician available to certify the nutritive value of food?	The Medical Officer of the jail checks the nutrition value of the food.
9	RIGHT TO WATER	
•	What is the source of supply of water?	Ground water through bore well.

Is it protected from being polluted by percolation of surface water?

Yes

Are the overhead water storage tanks being regularly cleaned by using state-of-the-art the technology with mechanized dewatering high sludge removal. pressure cleaning, vacuum antibacterial cleaning, ultra violet spray and radiation?

No such system is being used.

Are the samples of water being regularly drawn and sent for testing to an pathological approved laboratory to ensure the following:

No

free -Water is chemical

from and bacteriological impunities;

- Water is free from excess i sulphur, iron. magnesium, sodium and floride:
- -Water is free from colour, hardness and alkalinity;

there is no garbage dump or sanitary waste within 15 meters of any ringwell or

Have you ensured that No Garbage is dumped at any place.

• tube well.

Have you calculated and There is no shortage of water supply. certified that water @ 135 (for head liters per cleaning, washing, bathing, flushing the toilet, etc.) is available and has been stored in OH tanks in all the barracks for equitable supply.

10	RIGHT TO SANITATION	
•	Does every barrack used for sleeping have sufficient number of WCs, urinals and washing places at the ratio of 1 unit for every 10 prisoners?	Yes
•	Are the latrines of sanitary type with arrangements for flushing?	Yes, but the flush system in most of the latrines is non-functional.
	Have you ensured that the toilets are placed on in impermeable basis, higher than the surrounding ground and are so built that the Sun's rays can easily enter the latrines and that rainwater is kept out?	Yes.
•	Have you ensured that the latrines are so designed that all excreta and wash materials get into receptacles without soiling the sites?	Yes.
	Have the inside walls of the latrine been filled with glazed ceramic tiles upto a height on one meter from the floor level as far as possible.	

11	RIGHT TO PERSONAL HYGINE	
•	Does the prison provide covered cubicles for bathing @ one for every 10 prisoners with proper arrangement to ensure privacy?	Yes
•	Do you ensure that every prisoner takes bath as frequently as necessary for better personal hygiene according to climatic conditions?	Yes.
•	Do you ensure that every prisoner washes his clothing at least once a week? If so, have you ensured that use of necessary washing materials (soap, washing powder, detergent, etc.) has been authorized for both male & female prisoners?	
•	Is there a mechanized laundry to wash items of clothing and bedding at the time of return of these items to the clothing store?	No.
12	RIGHT TO CLOTHING	
	The Model Prison Manual provides this right and the manner of exercise of this right both for the Convicts as well as UTPs.	convicts and the UTPs use their own
13	RIGHT TO HEALTH & MEDICAL CARE	

•	Is hospital accommodation available on the scale of 5% of the daily average of the inmate population?	No.
•	Is the location of the hospital sufficiently away from the barracks?	Yes.
•	Are the floors and walls of the hospital of impermeable material?	Yes.
•.	Is there arrangement for uninterrupted supply of potable water and electricity?	Yes.
•	Is there a hospital Kitchen with arrangement for proper upkeep and maintenance?	No separate kitchen for the Hospital was available.
•	How do you ensure that ailing prisoners who have been admitted to the prison hospital get their diet (including milk) according to approved scales?	It is ensured that every prisoner in the hospital is given the required diet and milk.
14	DETAILS OF PATIENTS AT THE PRISON HOSPITAL & FACILITIES BEING PROVIDED TO THEM	
	(a) No. of doctors :(b) No. of para-medical personnel.	Only one male doctor is posted and no female doctor is available. 02
	(c) Daily average of O.P.D.	
		10

	(d) No. of beds	15
	(e) Availability of medicines - Adequate/ Inadequate	Adequate.
	(f) Visits by Specialists.	The inmates are referred to Doon Hospital for expert opinion.
	(g) Isolation/segregation of patients, suffering from infectious diseases.	Yes.
	(h) No. of prisoners suffering from T.B.	08.
:	(i) No. of prisoners suffering from HIV/AIDS.	02.
	(j) Arrangements for detection and Prevention of HIV/AIDS.	As per the suggestions of ART centre, Doon Hospital.
	(k) Are instructions about medical examination of every prisoner on admission being followed?	Yes.
	(I) Ambulance service.	Ambulance is available.
	(m) Drug de-addiction and counseling services.	Yes, Drug de-addiction service is available.
15	MENTAL ILLNESS	
	(a) How many mentally ill persons have been detained in the jail and for what duration?	25 mentally ill prisoners are at present detained and their duration of stay vary time to time.
	TOT WHAT GUIDAGOTT	11

(b) How many times the IG of prisons has visited them u/s 39(1) of Mental Health Act 87?

Twice a month.

(c) What are the main observations?

There is improvement in the condition of the patients by the treatment provided by the psychiatrist.

(d) How many times these persons have been visited by Psychiatrist or where a Psychiatrist is not available by a medical officer empowered by the State Government u/s 39(4) of Mental Health Act, 1987?

Psychiatrist visits regularly (at least once in a month)

16. CHILDREN STAYING WITH MOTHERS (CONVICTS):

Only two children are staying with their mothers and they are periodically checked by the Medical Officer and Health, safety, education, nutrition, immunization of children is being taken care.

What checks & safeguards are being observed to promote health, safety, education, nutrition, immunization of children in 0-6 age group while allowing them to stay with their mothers (convicts).

17. EDUCATION, RECREATION AND WELFARE:

- (a) Comments on educational programmes and literacy classes.
- (b) State of prison library and its utilization by prisoners.

NIOS and INGNOU have their study centers in the jail for the prisoners. ONGC Dehradun is providing financial aid in this regard.

There is library in the jail which is being utilized by the inmates.

	(c) Availability of journals, periodicals, local newspapers for prisoners.	Newspapers of Hindi and English are being subscribed in the library for the prisoners.
	 (d) Facilities of vocational training. (e) Comments on recreation activities such as games and sports, Radio, T.V. films, etc. 	Computer training centre is being run in the prison. TV set is available in all the barracks. There is adequate facility in the jail for sports such as badminton and volleyball.
	(f) Cultural activities such as dance, drama, music arranged for or by inmates.	Such programs are organized on the occasion of festivals.
	(g) Yoga, Pranayam and meditation.	Knowledge of Yoga is being imparted to the inmates by the inmates.
	(g) Canteen facilities.	Canteen facility is available in the jail.
18.	WORK PROGRAMME :	
	(a) Types of prison industry	Carpentering, Welding, House wiring, Tailoring, Weaving, pottery and nursery are operational in the jail and the inmates make these articles on demand.
	(b) Daily wagesprescribed- both time rate& piece rate for(i) Trainees	Rs. 10/- Per Day
į	(ii) Semi-skilled workers	Rs.13/- Per Day
	(ii) Skilled workers	Rs.18/- Per Day
	(e) Are these wages being paid?	Yes.

19.	CONDITIONS OF UNDER TRAILS:	
	(a) Detention period:	
	(i) Up to 3 Months	28
	(ii) 3-6 Months	32
	(iii) 6-12 Months	39
	(iv) 1-2 Years	54
	(v) 2-3 Years	50
	(vi) 3-5 Years	48
	(vii) above 5 Years	Nil
	(b) Are under trials kept separate from convicted prisoners?	No
	(c) No. of under trails granted bail but unable to seek release because of failure to arrange sureties.	Nil.
	(d) Is there any problem of providing escorts to under trails for court appearance?	Nil
	(e) Holding of Lok Adalat in Jail Premises.	Every Month.
20.	CUSTODIAL DEATH:	
	(a) Annual statement of	

	deaths for last 3 years				
	Year	2008	2009	2010	
	Total No. of deaths	07	03	06	
	Natural	07	03	06	
	Unnatural	-	-	-	
ļ	Remarks	Nil			
	(b) Annual statement of escape from the			2009	2010
	Prisons/escorts for the last 3 years.	02 (Both we Arreste		04(One of them was arrested and 3 are still at large)	0
	(d) What checks & safeguards have been adopted to prevent suicides of prisoners?	Prisoners are being engaged in reformat			ike yoga,
21.	WOMEN PRISONERS:	_			
	(a) Sanctioned capacity	40			
	(b) Actual strength	43			
:	Convict	33			
	Under trials	10			
		43			:
 	(c) Details of staff				
	Male Female	3			
	i emale	J			
	(d) No. of children with women Prisoners and their age-group.	2 children	•	of 3 years and t	he other is 7

(e) Are women prisoners kept in Separate accommodation?

Yes

- The educated female prisoners teach the children. No separate arrangement is
- (f) Facilities for special care, education and recreation of young children staying with women prisoners.

children. No separate arrangement is available. Sports and entertainment facility is also available.

(g) General comments on health facilities for Women and children prisoners staying with them with special mention of availability or otherwise of a separate female ward in Hospital prison inoculation programme for the children.

There is no separate ward for female prisoners and their children in the prison hospital. No lady doctor/nurse posted in the jail hospital.

(h) Facilities of vocational training for women prisoners.

The training of tailoring, weaving, handicraft and computer is being imparted to the female prisoners.

(i) No. of women prisoners suffering from T.B. and psychiatric problems.

TB-Nil Mentally III- 03

22. SYSTEM OF PAROLE/FURLOUGH:

- What is the procedure which is in vogue for grant of parole/furlough?

The parole applications are sent to the court,
District Magistrate and the Administration.
Parole to only one person was sanctioned
out of 18 applications sent since march 2010

		to February 2011.	
23.	SYSTEM OF INTERVIEWS WITH FAMILY MEMBERS AND LAWYERS		
- What is the procedure which is in vogue for grant of such interviews?		The relatives/friends and the advocates are allowed to meet the inmates after written applications.	
	- How many such requests on an average are being received? - How many requests	Appx. 50 per day.	
	have been turned down & reasons thereof?	No request is turned down without sufficient reason.	
24.	NO. OF VISITS / INSPECTIONS DURING THE LAST ONE YEAR BY		
	(i) Judicial authorities(ii) Non-Judicial	14 visits.	
	Authorities	8 visits.	
25.	INVOLVEMENT OF NGOS AND SOCIAL ACTIVISITS IN PRISON ACTIVITIES.	Various NGOs participate in different activities of the jail.	
26.	FUNCTIONING OF BOARD OF VISITORS :		
	- When was the Board of visitors last constituted?	2007	
	- What is the frequency of visits of the jail by the BOV?	Every Month	

- Are the observations	No
recorded by the BOV soon	
after visit?	
- What is the current status	-
of compliance with these	
observations?	

- 27. **GENERAL REMARKS** on the functioning of the Prison administration, problems & grievances and suggestions for improvement:
 - (i) Most of the Toilets in the wards were found dirty. In most of the toilets flushing system was out of order.
 - There is shortage of staff as compare to the sanctioned strength. The number of prisoners is also more than the sanctioned capacity. The jail is having sanctioned capacity of 580 prisoners and the actual strength on the date of visit of the team is 835 i.e. 255 prisoners are in excess to the sanctioned strength. Ex-service men and home guard personnel are being employed for the duties of warders but they do not have adequate training for the job.
 - (iii) Only one male doctor is posted in the prison hospital which is insufficient keeping in view the number of prisoners in the jail and average OPD i.e. 175 inmates daily. There are 43 female prisoners in the jail but no lady doctor or lady nurse/medical assistant/para-medical staff has been posted in the jail hospital.
 - (iv) The daily wages which are being paid to trainees, semi skilled and skilled workers are fixed as Rs. 10, 13 and 18 respectively.
 - (v) The dry ration, vegetables etc. are entered in the jail premises in the absence of any electronic gadget. The eatables brought by the mulakatis are also not subject to such scanning. Prisoners are also not properly frisked and checked due to want of modern electronic gadgets. Due to which there is always a constant security threat to the life and property.

Recommendations:-

- 1. General cleanliness in the Jail, with special focus on the latrines, should be improved. For this purpose, adequate number of sweepers should be posted in the Jail and flushing systems should be repaired.
- 2. Adequate number of doctors with at least one lady doctor and paramedical staff should be posted in the jail hospital. One doctor should remain present in the hospital round the clock.

- 3. Adequate number of Asst. Jailors and warders in the jail against the sanctioned post should be posted on priority.
- 4. The daily wages of the inmates in view of the present inflation scenario should be reviewed.
- 5. Electronic gadgets i.e. X-Ray scanner, HHMD and DFMD should be installed at the entry gate of the jail.

15.03.11

(Rajesh Kumar) Inspector (Harsharan Singh)

Inspector

SSP-I

. जिला कारागार देहरादून में स्वीकृत / कार्यरत पदों के सम्बन्ध में सूचना का प्रेषण दिनांक 23.02.11

क.सं.	पदनाम	स्वीकृत	कार्यरत
	14 11 1	पद	
01.	अधीक्षक	01	01
02.	कारापाल	01	01
03.	उप कारापाल	03	02
04.	चिकित्साधिकारी	01	01
05.	फार्मासिस्ट	01	02
06.	चक्की मिस्त्री	01	
07.	कनिष्ठ सहायक	01	01
08.	प्रधान बन्दी रक्षक	06	06
09.	रिजर्व प्रधान बन्दी रक्षक	01	
10.	बन्दी रक्षक	31	31
11.	महिला बन्दी रक्षक	01	01
12.	रिजर्व बन्दी रक्षक	04	01
13.	बारवर	01	01
14.	सिविलियन	02	02
15.	चौकीदार	01 ;	01
16.	स्वच्छकार	02	02
17.	वाहन चालक	01	
18.	पनिहा	01	01
	योग	60	54

्अधीक्षक जिला कारागार, देहराद्व